

for Scheduled Castes candidates while only 70,535 vacancies reserved for Scheduled Castes were notified to them. Similarly over the same period, the employment exchanges could secure placements for 79,439 Scheduled Tribes candidates as against 26,747 vacancies reserved for Scheduled Tribes which were notified to them. Thus it could be seen that the employment exchanges sponsor Scheduled Castes/Scheduled Tribes candidates not only against vacancies reserved for these communities but also against general vacancies and the overall placements for the candidates of these communities secured through employment exchanges by far outstrip the notified reserved vacancies. Under the procedure prescribed for dereservation of vacancies reserved for Scheduled Castes and Scheduled Tribes if suitable candidates of the reserved communities are not sponsored by the employment exchanges, such vacancies would have to be got advertised in the newspapers besides being notified to Scheduled Castes/Scheduled Tribes Associations recognised for this purpose. Then these Associations can also sponsor Scheduled Castes/Scheduled Tribes candidates for recruitment against the reserved vacancies.

In view of the position stated above, the creation of a Central Executive authority for sponsoring Scheduled Castes/Scheduled Tribes candidates against reserved vacancies is not considered to be necessary.

Central Press Accreditation Committee

6876. SHRI SHEO PUJAN SHASTRI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Central Press Accreditation Committee consists of the Editors and Working Journalists posted in Delhi ; and

(b) whether a non-Editor member of the present Central Press Accreditation Committee is not on duty with the Press Trust of India or any other news organisation since the beginning of the year 1971 ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHI) : (a) Yes, Sir.

(b) The reference presumably is to Shri B. R. Vats, a nominee of the Indian Federation of Working Journalists on the Central Press Accreditation Committee. Shri Vats who is a special representative of the P.T.I. is reported to be on leave without pay.

प्रजापतियों की मांगे

6877. श्री रामचन्द्र विक्ल : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जून के अन्तिम सप्ताह में अथवा जुलाई, 1971 के पहले सप्ताह में देश के सभी प्रजापतियों का कोई प्रतिनिधि मंडल दिल्ली में प्रधान मंत्री से मिला था,

(ख) यदि हाँ, तो उनकी मुख्य मांगे क्या थी,

(ग) क्या केन्द्रीय सरकार अथवा राज्य सरकारों ने प्रजापतियों की शिकायतों को दूर करने के लिये कोई कार्यवाही की है ; और

(घ) यदि हाँ, तो कब ?

गृह मंत्रालय में राज्य मंत्री (श्री कृष्ण चन्द्र पन्त) : (क) से (घ). 1-7-1971 को, सर्वश्री राम किशन और हरी चन्द के नेतृत्व में लगभग 400 या 500 व्यक्ति प्रधान मंत्री को मिले तथा उन्होंने दिल्ली प्रदेश प्रजापति संघ (रजि०) की ओर से उन्हें एक ज्ञापन प्रस्तुत किया। उनकी मुख्य मांगे थी (i) मिट्टी के बतन बनाने के लिये चिफ्नी मिट्टी की आसानी से सुलभता (ii) बैंकों से ऋण तथा आर्थिक सहायता की मंजूरी (iii) नये बने हुए सरकारी व अर्ध-सरकारी बाजारों में दुकानों का आवंटन। उनका ज्ञापन उचित कार्रवाई हेतु दिल्ली प्रशासन को 15 जुलाई, 1971 को भेज दिया गया है।

बिहार में प्रति व्यक्ति आय

6878. श्री विभूति मिश्र : क्या योजना मंत्री बिहार में प्रति व्यक्ति आय के बारे में